

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General Camp Office at Srinagar)

ORDER

No:184 of 2021/RG

Dated: 30.03.2021

In the interest of administration, the following transfers and postings of the Judicial Officers are hereby ordered:-

District Judges

1. Shri Mohan Lal Manhas, Principal District & Sessions Judge, Udhampur is transferred and posted as Principal District & Sessions Judge, Jammu vice Shri Sanjeev Gupta.
2. Shri Mohd. Akram Choudhary, Principal District & Sessions Judge Samba is transferred and posted as Principal District & Sessions Judge, Srinagar vice Shri Abdul Rashid Malik.
3. Shri Rajesh Sekhri, Special Judge Anti-Corruption (CBI) Cases, Jammu is transferred and posted as Member J&K Special Tribunal, Jammu on deputation vice Ms. Bala Jyoti.
4. Shri Sanjeev Gupta, Principal District & Sessions Judge, Jammu is transferred and posted as Special Judge, Anti-Corruption (CBI Cases), Jammu vice Shri Rajesh Sekhri.
5. Shri Abdul Rashid Malik, Principal District & Sessions Judge, Srinagar is transferred and posted as Principal District & Sessions Judge, Pulwama vice Shri Mohd. Ibrahim Wani.
6. Sh. Kishore Kumar, Principal District & Sessions Judge Ramban is transferred and posted as Additional District & Sessions Judge, Jammu vice Shri Tahir Khursheed Raina.
7. Ms. Bala Jyoti, Member, J&K Special Tribunal Jammu is transferred and posted as P.O. J&K Labour and Industrial Tribunal against the available vacancy.
8. Shri Shujat Ali Khan, Principal District & Sessions Judge Budgam is transferred and posted as Member, J&K Special Tribunal, Srinagar on deputation vice Ms. Jeema Bashir.
9. Shri Mohammad Yousuf Wani, Principal District & Sessions Judge Ganderbal is transferred and posted as Principal District & Sessions Judge, Baramulla vice Sh. Sanjay Parihar.
10. Shri Sanjay Parihar, Principal District & Sessions Judge Baramulla is transferred and posted as Director, J&K Judicial Academy against the available vacancy.
11. Ms. Nighat Sultana, Additional District Judge, Bank Cases, Jammu is transferred and her services are placed at the disposal of Hon'ble the Chief Justice for her appointment as Registrar Inspection, High Court of J&K, Jammu vice Shri Shahzad Azeem.

12. Shri Shahzad Azeem, Registrar Inspection is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Registrar Vigilance, High Court of J&K against the available vacancy.
13. Shri Yash Paul Bourney, Special Judge Anti-Corruption, Jammu is transferred and posted as Principal District & Sessions Judge, Udhampur vice Sh. Mohan Lal Manhas.
14. Shri Jaffer Hussain Beigh, Principal District & Sessions Judge Rajouri is transferred and posted as Principal District & Sessions Judge, Kathua. He shall take over the charge after the retirement of Shri Pawan Dev Kotwal on 31.03.2021.
15. Shri Ashok Kumar, Principal District & Sessions Judge Baderwah is transferred and posted as Principal District & Sessions Judge, Poonch vice Shri Madan Lal.
16. Shri Mohan Singh Parihar, Special Judge Anti-Corruption Court (CBI cases), Srinagar is transferred and posted as Special Judge Anti-Corruption, Jammu vice Shri Yash Paul Bourney.
17. Shri Mohammad Ibrahim Wani, Principal District & Sessions Judge, Pulwama is transferred and posted as Principal District & Sessions Judge, Bandipora vice Shri Sarfaraz Hussain Shah.
18. Shri Sham Lal Lalhal, Principal District & Sessions Judge, Kishtwar is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Registrar Inspection, High Court of J&K.
19. Shri Mohammad Ashraf Malik, Principal District & Sessions Judge, Kulgam is transferred and posted as Principal District & Sessions Judge, Budgam vice Shri Shujat Ali Khan.
20. Shri Ravinder Nath Wattal, Special Judge Anti-Corruption, Srinagar is transferred and posted as Principal District & Sessions Judge, Reasi vice Shri Kamlesh Pandita.
21. Shri Madan Lal, Principal District & Sessions Judge, Poonch is transferred and posted as Principal District & Sessions Judge, Rajouri vice Shri Jaffer Hussain Beg.
22. Shri Yash Paul Kotwal, 1st Additional District and Sessions Judge, Jammu is transferred and posted as Principal District & Sessions Judge, Kishtwar vice Shri Sham Lal Lalhal.
23. Ms. Jeema Bashir, Member, J&K Special Tribunal, Srinagar is repatriated from deputation and posted as PO, Fast Track Court for POCSO Cases, Srinagar against the available vacancy.
24. Shri Haq Nawaz Zarger, 4th Additional District and Sessions Judge, Srinagar is transferred and posted as Principal District & Sessions Judge, Ramban vice Shri Kishore Kumar.
25. Shri Tahir Khursheed Raina, Additional District and Sessions Judge, Jammu is transferred and posted as Principal District & Sessions Judge, Kulgam vice Shri Mohammad Ashraf Malik.
26. Ms. Shazia Tabassum, Additional District Judge, Pulwama is transferred and posted as Principal District and Sessions Judge, Ganderbal vice Shri Mohammad Yousuf Wani.

27. Shri Tasleem Arif, 3rd Additional District Judge, Srinagar is transferred and posted as Principal District & Sessions Judge, Kupwara against the available vacancy.
28. Ms. Sonia Gupta, Registrar Judicial, High Court Jammu Wing is transferred and posted as Principal District & Sessions Judge, Samba vice Shri Mohammad Akram Choudhary.
29. Shri Rajinder Sapru, 1st Additional District and Sessions Judge, Srinagar is transferred and posted as 2nd Additional District & Sessions Judge, Jammu vice Shri Virender Singh Bahu.
30. Shri Sobha Ram Gandhi, Additional District and Sessions Judge, Udhampur is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Registrar Judicial High Court Wing Jammu vice Ms. Sonia Gupta.
31. Ms. Kalpana Revo, Additional District Judge (Matrimonial), Jammu is transferred and posted as Additional District & Sessions Judge, Rajouri vice Ms. Kusum Lata Pandita.
32. Shri S.C Kattal, Presiding Officer MACT, Srinagar is repatriated from deputation and posted as Additional District & Sessions Judge, Udhampur vice Shri Sobha Ram Gandhi.
33. Shri Jatinder Singh Jamwal, Additional District and Sessions Judge, Kathua is transferred and posted as Special Judge, Anti Corruption (CBI Cases), Srinagar vice Shri Mohan Singh Parihar.
34. Shri Virender Singh Bhau, 2nd Additional District and Sessions Judge, Jammu is transferred and posted as Principal District & Sessions Judge, Baderwah vice Shri Ashok Kumar.
35. Shri Khalil Ahmed Choudhary, Additional District and Sessions Judge, Anantnag is transferred and posted as P.O. Fast Track Court, Jammu against the available vacancy.
36. Shri Chain Lal Bavoria, Additional District and Sessions Judge, Anti-Corruption, Jammu is transferred and posted as Special Judge Anti-Corruption, Srinagar vice Shri Ravinder Nath Wattal.
37. Ms. Masarat Shaheen, Registrar Judicial, High Court Srinagar Wing is transferred and posted as Principal Judge, Family Court, Srinagar against the available vacancy.
38. Shri Ritesh Kumar Dubay, One Man Forest Authority is repatriated from deputation and posted as Additional District & Sessions Judge, Anti-Corruption Jammu vice Shri Chain Lal Bavoria.
39. Shri Kamlesh Pandita, Principal District and Sessions Judge, Reasi is transferred and posted as Additional District and Sessions Judge, Kathua vice Shri Jatinder Singh Jamwal.
40. Shri Sarfaraz Hussain Shah, Principal District and Sessions Judge, Bandipora is transferred and posted as Additional District Judge (Bank Cases), Jammu vice Ms. Nighat Sultana.
41. Shri Balbir Lal, Additional District Judge (Bank Cases) Srinagar is transferred and posted as P.O. Fast Track Court for POCSO Cases, Jammu against the available vacancy.

42. Shri Ashwani Kumar, Additional Sessions Judge, TADA/POTA, Srinagar is transferred and posted as 1st Additional District & Sessions Judge, Jammu vice Shri Yash Paul Kotwal.
43. Ms. Kusum Lata Pandita, Additional District and Sessions Judge, Rajouri is transferred and posted as Principal Judge, Family Court Jammu against the available vacancy.
44. Shri Abdul Nasir, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as Additional District Judge (Bank Cases), Srinagar vice Shri Balbir Lal.
45. Shri Surinder Singh, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as P.O. Fast Track Court (Cases against Women including rapes), Ramban against the available vacancy.
46. Shri Javed Ahmed Geelani, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as P.O. Fast Track Court, Kupwara against the available vacancy.
47. Shri Mohammad Amin Mir, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as District Judge, LRP, High Court Wing Srinagar.
48. Shri Ajay Kumar Gupta, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as Ist Additional District & Session Judge, Srinagar vice Shri Rajender Sapru.
49. Shri Sudhir Kumar, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as 3rd Additional District and Sessions Judge, Srinagar vice Shri Tasleem Arief.
50. Shri Om Prakash Thakur, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as One Man Forest Authority on deputation vice Shri Ritesh Kumar Dubey.
51. Shri Gowher Majid Dalal, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Registrar Judicial, Srinagar Wing of the High Court vice Ms. Masarat Shaheen.
52. Shri Javed Alam, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as Additional District and Sessions Judge, Anantnag vice Shri Khalil Ahmed Choudhary.

53. Shri Mehraj-ud-din Sofi, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as Additional District and Sessions Judge, Pulwama vice Ms. Shazia Tabasum.
54. Shri Surjeet Singh Bali, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted Additional District Judge, Matrimonial Cases, Jammu vice Ms. Kalpana Revo.
55. Shri Om Prakash Bhagat, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as Additional District and Sessions Judge, Baramulla against the available vacancy.
56. Sh. Manjeet Singh Manhas, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as Additional Sessions Judge, TADA POTA, Srinagar vice Shri Ashwani Kumar.
57. Shri Naushad Ahmed Khan, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as 4th Additional District & Sessions Judge, Srinagar. vice Shri Haq Nawaz Zargar.
58. Shri Som Lal, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as PO, Fast Track Court (Cases against women including rapes), Kulgam against the available vacancy.
59. Shri Mohammad Ashraf Bhat, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as 2nd Additional District and Sessions Judge, Srinagar against the available vacancy.
60. Shri Pradeep Kumar, Civil Judge (Sr. Division)/Sub-Judge upon his promotion as District Judge on adhoc basis, vide Government order No. 153-JK (LD) of 2021 dated 15.01.2021, is posted as P.O. MACT Srinagar on deputation vice Shri S.C Kattal.

Civil Judges (Senior Division)/Sub Judges

1. Shri Amarjit Singh Langeh, Chief Judicial Magistrate, Reasi is transferred and posted as Chief Judicial Magistrate, Jammu vice Shri Ajay Kumar Gupta.
2. Ms. Sandeep Kour, Secretary DLSA, Udhampur is transferred and posted as Chief Judicial Magistrate, Kathua vice Shri Yash Pal Sharma.

3. Shri Amit Kumar Gupta, City Judge, Srinagar is transferred and posted as Secretary, High Court Legal Services Authority vice Shri Abdul Nasir.
4. Shri Yahya Firdous Ahanger, Special Mobile Magistrate (Traffic), Srinagar is transferred and posted as Secretary DLSA, Jammu vice Shri Naushad Ahmad Khan.
5. Shri Sandeep Gandotra, Special Mobile Magistrate (Passenger Tax), Jammu is transferred and posted as Chief Judicial Magistrate, Pulwama vice Shri Mohamamd Ashraf Bhat.
6. Shri Anoop Kumar, Chief Judicial Magistrate, Kulgam is transferred and posted as Sub Judge, LRP, High Court. He shall look after the work of CPC, eCourts, High Court of J&K.
7. Shri Farooq Ahmad Bhat, Chief Judicial Magistrate, Ganderbal is transferred and posted as Chief Judicial Magistrate, Srinagar vice Shri Gowher Majid Dalal.
8. Shri Madan Lal, Sub Judge, Batote is transferred and posted as Chief Judicial Magistrate, Poonch vice Shri Som Lal.
9. Shri Manoj Parihar, Forest Magistrate, Srinagar is transferred and posted as Sub Judge, Katra vice Shri Romesh Lal.
10. Shri Shabir Ahmad Malik, Sub Judge, LRP, High Court of J&K is transferred and posted as Chief Judicial Magistrate, Budgam vice Shri Mohammad Amin Mir.
11. Shri Arvind Sharma, Joint Registrar (Judicial), High Court Jammu Wing is transferred and posted as Chief Judicial Magistrate, Samba vice Shri Vinod Kumar.
12. Shri Yash Pal Sharma, Chief Judicial Magistrate, Kathua is transferred and posted as Chief Judicial Magistrate, Kishtwar vice Shri Sudhir Kumar.
13. Shri Amit Sharma, Secretary, DLSA Ramban is transferred and posted as Chief Judicial Magistrate, Rajouri vice Shri Om Parkash Thakur.
14. Shri Manjeet Rai, Municipal Magistrate, Srinagar is transferred and posted as City Judge, Jammu vice Shri Prem Sagar.
15. Shri Khursheed-ul-Islam, Secretary DLSA Pulwama is transferred and posted as Chief Judicial Magistrate, Handwara vice Shri Javed Ahmad Geelani.
16. Ms. Anjum Ara, Secretary, DLSA Reasi is transferred and posted as Chief Judicial Magistrate, Ramban vice Shri Pardeep Kumar.
17. Ms. Arti Mohan, Secretary DLSA, Kathua is transferred and posted as Electricity Magistrate, Jammu vice Ms. Sudesh Sharma.

18. Ms. Rajni Sharma, Excise Magistrate, Jammu is transferred and posted as Secretary DLSA, Udhampur vice Shri Sandeep Kour.
19. Shri Vinod Kumar, Chief Judicial Magistrate, Samba is transferred and posted as Special Mobile Magistrate (Traffic), Jammu vice Shri Dinesh Gupta.
20. Ms. Umi Kusloom, Passenger Tax and Electricity Magistrate, Srinagar is transferred and posted as Chief Judicial Magistrate, Ganderbal vice Shri Farooq Ahmad Bhat.
21. Shri Pawan Kumar Sharma, Sub Judge, Jammu is transferred and posted as Special Mobile Magistrate Rajouri vice Shri Raj Kumar.
22. Shri Ahsan-ullah Parvez Malik, Sub Judge, Surankote is transferred and posted as Special Mobile Magistrate, Srinagar vice Shri Khem Raj.
23. Shri Iqbal Ahmad Masoodi, Chief Judicial Magistrate, Bandipora is transferred and posted as Forest Magistrate, Srinagar vice Shri Manoj Parihar.
24. Ms. Renu Dogra, Sub Judge, Bhaderwah is transferred and posted as Sub Judge, Jammu vice Shri Pawan Kumar Sharma.
25. Ms. Sudesh Sharma, Electricity Magistrate, Jammu is transferred and posted as Sub Judge, LRP, High Court Wing Jammu against the available vacancy.
26. Shri Adnan Syed, Secretary DLSA, Srinagar is transferred and posted as Chief Judicial Magistrate, Reasi vice Shri Amarjit Singh Langeh.
27. Shri Susheel Singh, Secretary DLSA, Bhaderwah is transferred and posted as Special Mobile Magistrate, Jammu vice Shri Surjeet Singh Bali.
28. Shri Khem Raj, Special Mobile Magistrate, Srinagar is transferred and posted as Special Mobile Magistrate (Passenger Tax), Jammu vice Shri Sandeep Gandotra.
29. Shri Dinesh Gupta, Special Mobile Magistrate (Traffic), Jammu is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Joint Registrar (Judicial), High Court Wing Jammu vice Shri Arvind Sharma.
30. Shri Parvez Iqbal, Sub Judge, Railway Magistrate Jammu, Reasi is transferred and posted as Special Mobile Magistrate (Traffic) Srinagar vice Shri Yahya Firdous Ahangar.
31. Shri Prem Sagar, City Judge, Jammu is transferred and posted as Chief Judicial Magistrate, Doda vice Shri Manjeet Singh Manhas.

32. Ms. Archana Charak, Sub Judge, Ramnagar is transferred and her services are placed at the disposal of Hon'ble the Chief Justice for her appointment as Joint Registrar, Inspection, High Court Wing Jammu vice Shri Umesh Sharma.
33. Shri Abdul Qayoom Mir, Chief Judicial Magistrate, Shopian is transferred and posted as Chief Judicial Magistrate, Bandipora vice Shri Iqbal Ahmad Massodi.
34. Shri Ramesh Lal, Sub Judge, Katra, is transferred and posted as Sub Judge, Batote vice Shri Madan Lal.
35. Shri Manzoor Ahmad Zargar, Sub Judge, Pattan is transferred and posted as Chief Judicial Magistrate, Kulgam vice Shri Anoop Kumar.
36. Shri Manzoor Ahmad Khan, Sub Judge, Chadoora is transferred and posted as Sub Judge, Surankote vice Shri Ahsan-ullah Parvez Malik.
37. Shri Parvin Pandoh, Special Mobile Magistrate, Baramulla is transferred and posted as Municipal Magistrate, Jammu vice Shri Om Parkash Bhagat.
38. Shri Faizan ul Haq Iqbal, Secretary DLSA, Baramulla, Baramulla is transferred and posted as Chief Judicial Magistrate, Sopore vice Shri Surinder Singh.
39. Shri Noor Mohammad Mir, Sub Judge, Uri is transferred and posted as Secretary DLSA, Srinagar vice Shri Adnan Syed.
40. Ms. Swati Gupta, Secretary DLSA, Samba is transferred and posted as Sub Judge, LRP, High Court Wing Jammu against the available vacancy. She shall remain attached with State Judicial Academy.
41. Ms. Rafia Hassan, Secretary DLSA, Anantnag is transferred and posted as Sub Judge, Bijbehara vice Shri Mir Wajahat.
42. Shri Mir Wajahat, Sub Judge, Bijbehara is transferred and posted as Secretary DLSA, Anantnag vice Ms. Rafia Hassan.
43. Shri Umesh Sharma, Joint Registrar, Inspection, High Court Wing Jammu is transferred and posted as Excise Magistrate, Jammu vice Ms. Rajni Sharma.
44. Shri Raj Kumar, Special Mobile Magistrate, Rajouri is transferred and posted as Sub Judge, Railway Magistrate, Jammu vice Shri Pervaiz Iqbal.
45. Shri Iqbal Ahmad Akhoun, Principal Magistrate, JJB Baramulla, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Chief Judicial Magistrate, Shopian vice Shri Abdul Qayoom Mir.

46. Ms. Phuntsog Angmo, Principal Magistrate, JJB Leh, upon her promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Special Mobile Magistrate Leh against the available vacancy.
47. Shri Riyaz Ahmad, Principal Magistrate, JJB Rajouri, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Secretary DLSA, Pulwama vice Shri Khurshid-ul-Islam.
48. Ms. Tabasum Qadir Parray, Principal Magistrate, JJB Srinagar, upon her promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Sub Judge, Chadoora vice Shri Manzoor Ahmad Khan.
49. Shri Meyank Gupta, District Mobile Magistrate (Traffic) Rajouri, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Municipal Magistrate, Srinagar vice Shri Manjeet Rai.
50. Shri Sajad-ur-Rehman, Munsiff Ganderbal, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Special Mobile Magistrate, Baramulla vice Shri Parvin Pandoh.
51. Shri Altaf Hussain Khan, Munsiff Pulwama, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Sub Judge, Uri vice Shri Noor Mohammad Mir.
52. Ms. Rekha Kapoor, Munsiff, Kathua, upon her promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Secretary, DLSA Reasi vice Ms. Anjum Ara.
53. Ms. Pooja Raina, Munsiff, Samba, upon her promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021 is transferred and posted as Secretary, DLSA Kathua vice Ms. Arti Mohan.
54. Ms. Pooja Gupta, Munsiff, Akhnoor, upon her promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021 is transferred and posted as Secretary, DLSA Ramban vice Shri Amit Sharma.
55. Ms. Fariqa Nazir, Sub Registrar, upon her promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, Srinagar is transferred and posted as Secretary, DLSA Bandipora against the available vacancy.

56. Shri Deputy Kumar, District Mobile Magistrate (Traffic) Kathua, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Sub Judge, Pattan vice Shri Manzoor Ahmad Zargar.
57. Shri Abdul Bari, Munsiff, Chadoora, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Joint Registrar (Judicial), High Court Wing Srinagar vice Shri Mehraj-ud-Din Sofi.
58. Shri Ajay Kumar, District Mobile Magistrate (Traffic) Udhampur, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as City Judge, Srinagar vice Shri Amit Kumar Gupta.
59. Shri Salahudin Ahmad, Additional Mobile Magistrate (Traffic), Jammu, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Secretary DLSA, Samba vice Ms. Swati Gupta.
60. Ms. Nusrat Ali, Munsiff, Pampore, upon her promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and her services are placed at the disposal of Hon'ble the Chief Justice for her appointment as Joint Registrar, Inspection, High Court Wing Srinagar, against the available vacancy.
61. Shri Sunil Kumar, Munsiff, Katra, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Passenger Tax and Electricity Magistrate, Srinagar vice Ms. Umi Kusloom.
62. Ms. Smriti Sharma, Sub Registrar, Jammu, upon her promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Sub Judge, Ramnagar vice Ms. Archana Charak.
63. Ms. Sumati Sharma, Munsiff, Hiranagar, upon her promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Sub Judge, Bhaderwah vice Ms. Renu Dogra.
64. Shri Mudasir Farooq, Munsiff, Kulgam, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Secretary DLSA, Bhaderwah vice Shri Susheel Singh.

65. Shri Muzamil Ahmad Wani, Munsiff, Boniyar, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Secretary DLSA, Kupwara vice Shri against the vacant post.
66. Shri Rajeev Kumar, Principal Magistrate, JJB Doda, upon his promotion as Civil Judge/Sr. Division (Sub-Judge) on adhoc basis, vide High Court order No. 859 dated 09.02.2021, is transferred and posted as Sub Judge, Kupwara vice Shri Javed Alam.

Civil Judges (Junior Division)/Munsiffs

1. Shri Touseef Ahmad Magray, District Mobile Magistrate (Traffic) Doda is transferred and posted as Sub Registrar, Srinagar vice Ms. Fariqa Nazir.
2. Ms. Girja Shavan, Additional Special Mobile Magistrate, Udhampur is transferred and posted as Munsiff, Hiranagar vice Ms. Sumati Sharma.
3. Shri Junaid Imtiaz Mir, Munsiff, Ramban is transferred and posted as Munsiff, Pampore vice Ms. Nusrat Ali.
4. Shri Brij Raj Singh, Munsiff, Thanamand is transferred and posted as District Mobile Magistrate (Traffic), Kathua vice Shri Deputy Kumar.
5. Shri Sandeep Singh Sen, Munsiff, Bhaderwah is transferred and posted as Munsiff, Katra vice Shri Sunil Kumar.
6. Shri Shafeeq Ahmad, Munsiff, Kotranka is transferred and posted as District Mobile Magistrate (Traffic), Udhampur vice Shri Aajy Kumar.
7. Shri Wangial Tsering, Munsiff, Sankoo is transferred and posted as Munsiff, Nobra vice Shri Chemit Yurgyal.
8. Shri Moneer Ahmad, 2nd Additional Munsiff, Srinagar is transferred and posted as Munsiff, Sankoo vice Shri Wangial Tsering.
9. Shri Chemit Yurgyal, Munsiff, Nobra is transferred and posted as Munsiff, Khaltsi against the available vacancy.
10. Shri Faizan-i-Nazar, Munsiff, Shangus is transferred and posted as Munsiff, Pulwama vice Shri Altaf Hussain Khan.
11. Shri Majid Farooq Mir, Additional Special Mobile Magistrate, Shopian is transferred and posted as Munsiff, Shangus vice Shri Faizan-i-Nazar.
12. Shri Mohammad Ishtiyahq Alam Baba, Additional Special Mobile Magistrate, Kralpora is transferred and posted as Munsiff, Chadoora vice Shri Abdul Bari.
13. Shri Javed Ahmad Parray, Munsiff, Sogam is transferred and posted as Additional Special Mobile Magistrate, Beerwah vice Shri Imran Haneef Khan.

14. Shri Imran Haneef Khan, Additional Special Mobile Magistrate, Beerwah is transferred and posted as Additional Special Mobile Magistrate, Kralpora vice Shri Mohammad Ishtiyah Alam Baba.
15. Ms. Rimpi Rani, Munsiff, Reasi is transferred and posted as Sub Registrar, Jammu vice Ms. Smriti Sharma.
16. Shri Babar Hussain, Munsiff, Aishmuqam is transferred and posted as District Mobile Magistrate (Traffic) Doda, vice Shri Touseef Ahmad Magray.
17. Shri Ch. Ghulam Murtaza, Munsiff, Thathri is transferred and posted as District Mobile Magistrate (Traffic), Rajouri vice Shri Meyank Gupta.
18. Ms. Poonam Gupta, Munsiff LRP, High Court Wing Jammu is transferred and posted as Munsiff, Samba vice Ms. Pooja Raina.
19. Shri Shahber Ayaz, District Mobile Magistrate (Traffic), Anantnag is transferred and posted as Munsiff, Boniyar vice Shri Muzamil Ahmad Wani.
20. Ms. Himani Parihar, Additional Special Mobile Magistrate, Ramban is transferred and posted as Munsiff, Akhnoor vice Ms. Pooja Gupta.
21. Ms. Bhanu Bhasin, District Mobile Magistrate (Traffic), Poonch is transferred and posted as Additional Mobile Magistrate (Traffic) Jammu vice Shri Slahuddin Ahmad.
22. Ms. Arusa Chowdhary, Munsiff LRP, High Court Wing Jammu is transferred and posted as Munsiff, Ramban vice Shri Junaid Imtiaz Mir.

The charge of the vacant Court/JJB/Secretary DLSA mentioned under Column (ii) below is assigned to the Presiding Officer of the Court/JJB shown against each such vacant Court/JJB/Secretary DLSA under Column (iii) in the table below:-

| S.No. (i) | Name of the Court (ii) | Charge held by (iii) |
|--------------|--|-----------------------------|
| 1. | Additional District & Sessions Judge, Handwara | P.O. FTC, Kupwara |
| 2. | P.O. FTC, Doda | ADJ, Doda |
| 3. | Principal Magistrate, JJB, Baramulla | Munsiff, Baramulla |
| 4. | Principal Magistrate, JJB, Leh | Munsiff, Khaltsi |
| 5. | Principal Magistrate, JJB, Rajouri | Traffic Magistrate, Rajouri |
| 6. | Principal Magistrate, JJB, Srinagar | Sub Registrar, Srinagar |

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| 7. | Munsiff, Ganderbal | Additional Mobile Magistrate, Ganderbal |
| 8. | Munsiff, Kulgam | Additional Special Mobile Magistrate, Kulgam |
| 9. | Munsiff, Aishmuqam | Additional Special Mobile Magistrate, Pahalgam |
| 10. | Traffic Magistrate, Anantnag | Principal Magistrate, JJB, Anantnag |
| 11. | Principal Magistrate, JJB, Doda | Sub Judge, Bhaderwah |
| 12. | Munsiff, Kathua | District Mobile Magistrate (Traffic), Kathua |
| 13. | Munsiff, Thathri | District Mobile Magistrate (Traffic), Doda |
| 14. | Munsiff, Sogam | Additional Special Mobile Magistrate, Kralpora |
| 15. | Munsiff, Reasi | Additional Special Mobile Magistrate, Reasi |
| 16. | Additional Special Mobile Magistrate, Ramban | Munsiff, Ramban |
| 17. | Additional Special Mobile Magistrate, Udampur | Munsiff, Udampur |
| 18. | Munsiff, Bhadwerwah | Additional Special Mobile Magistrate, Doda |
| 19. | District Mobile Magistrate (Traffic), Poonch | Additional Special Mobile Magistrate, Surankote |
| 20. | Munsiff, Kotranka | Munsiff, Budhal |
| 21. | Munsiff, Thanamandi | Additional Special Mobile Magistrate, Thanamandi |
| 22. | Additional Special Mobile Magistrate, Shopian | Munsiff, Shopian |
| 23. | 2 nd Additional Munsiff, Srinagar | Additional Mobile Magistrate (Traffic), Srinagar |
| 24. | Additional Munsiff, Kishtwar | Munsiff, Kishtwar |
| 25. | Munsiff, Zanskar | Munsiff, Sankoo |
| 26. | Secretary, DLSA Baramulla | Sub Judge, Uri |
| 27. | Secretary, DLSA Leh | Special Mobile Magistrate, Leh |

Note (i)

The Officers sent on deputation shall report to the Registrar Judicial, High Court of J&K, Srinagar/Jammu till their deputation orders are received from the Government.

Note (ii) The transferee Judges shall ensure that all matters pending for judgments/part heard, are completed and judgments/orders are pronounced in such matters before moving.

Note (iii) The transferee Officers shall handover the charge to any other available Judicial Officer/Revenue Officer.

By Order.


(Jawad Ahmed)
Registrar General

No:7048-239/RG/GS

Dated: 30.03.2021

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Secretary to the Govt. Department of LJ&PA, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K, Jammu.
5. Registrar Rules, High Court of J&K, Jammu
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
7. All Principal District & Sessions Judges of UTs of J&K and Ladakh.
8. Concerned Judicial Officers, _____
..... for information and n/a.
9. CPC-eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
10. Director Finance, High Court of Jammu and Kashmir, Jammu.
11. Account Officers of both the wings of the High Court.
12. In-charge Statistical, High Court of J&K Main Wing, Srinagar, for information and n/a.
13. Office file.


Registrar General